

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONAL BENCH, KOLKATA**

M.A No. 25 of 2024/ EZ

(Original Application No. 48 of 2021/EZ)

Nabin Kisan

....

Applicant

Versus

State of Odisha & others

.....

Opp. Parties

ADDITIONAL AFFIDAVIT FILED BY THE RESPONDENT

NO. 2 EXECUTIVE OFFICER, MUNICIPAL COUNCIL,

BELAPAHAR

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Received for filing
 26/07/24
 Executive Officer
 Belpahar Municipality

Kolkata

Date: 06.07.26.

Advocate for the Respondent-2

Madan Mohan Das

ENROL.NO.O-1620/2005

Mob:- 9937671217

Mail:madan.das.mohan @gmail.com

-X-

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EASTERN ZONAL BENCH, KOLKATA**

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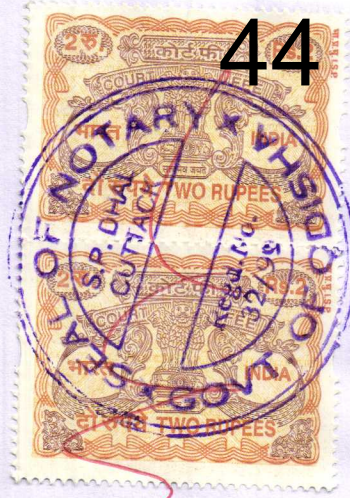
ADDITIONAL AFFIDAVIT FILED BY THE RESPONDENT

NO. 2 EXECUTIVE OFFICER, MUNICIPAL COUNCIL,

BELAPAHAR

I, Gourav Pradhan, aged about 34 years, S/o. Upendranath Pradhan, presently working as Executive Officer, Belapahar Municipality, Belpahar, Dist: Jharsuguda, Odisha, Pin: 768218, do hereby solemnly affirm and state as follows:-

1. That, I am the Respondent No. 2 in this instant case.
2. That the applicant has preferred the O.A. Seeking the relief due to loss of his agricultural land by the municipality Belapahar. The said O.A. was disposed of on dtd. 20.05.2022.
3. That after disposal of the O.A. the Municipality Belpahar have already complied this Hon'ble Tribunals order with great respect. Apart from that the applicant has filed MA No. 25/2024 EZ for



Adm.

Gourav Pradhan
26/07/24
Executive Officer
Belpahar Municipality

Surendra Prasad Dha
Advocate
NOTARY CUTTACK

26.7.2026

noncompliance of the order stating that the excess drainage water is still entering his agricultural land.

4. That on receipt of the order of this Hon'ble Tribunal diversion drain has been made Temporality and constructing a storage for excess water. Which has been filed by way of compliance affidavit dtd. 23.08.2024.

5. That in order to divert the excess water a bifurcated drainage plan system has been approved by the authorities. The cost of the project has been sanctioned for Rs.3,10,24,000/- by the Office of the Engineer in Chief (Civil Cum ROAD) Odisha dtd. 12.04.2026.

Ganesh Pradhan
06/11/22
Executive Officer
Belpahar Municipality

The copy of the approval order dtd. 12.01.2026 is annexed herewith as Annexure -F/2.

6. That after approval the tender have been floated but due to single bidder the tender could not be finalized and hence canceled.

The copy of the tender notice dt. 20.02.2026 and cancelation order of the tender dt. 08.05.2026 are enclosed as annexed herewith as Annexure G/2 and H/2 respectively.

7. That due to the said administrative Problem re-tender for the construction of diversion drainage system has been floated vide notice No. 2194 dtd. 11.05.2026 at serial No. 3" The Construction of drain on Sumandera Jagannath Mandir to NH-49 Via

46.7
Surendra Prasad Dhai
Advocate
NOTARY CUTTACK

Kurmipada Railway Station from ch 0/430 to 1/066 KM in the district of Jharsuguda in the Belapahar Municipality for the year 2025-26 under State plan” at the cost of Rs.231.78 Crores. This will be finalized very soon and accordingly work order to be issued to the proper bidder and the drainage diversion work will be taken up very soon.

Copy of the E-Procurement Tender Notice dtd. 11.05.2026 is annexed as Annexure-I/2.

The deponent being a law abiding Govt. Servant having greatest regard to the order of this Hon’ble Tribunal have complied the order which is within his preview.

In view of the above facts and circumstances this Hon’ble Court may be graciously pleased to dispense the personal appearance of this Deponent.

That the facts stated are true to the best of my knowledge and based on Official records.

Identified by

Advocate
M. M. DAS

Deponent *Gouran Pradhan*
Executive Officer
Belpahar Municipality

CERTIFICATE

Certified that due to non-availability of cartridge papers, this matter has been typed in thick white paper.

Cuttack

Date:

The above named Deponent

Solemnly affirm on...

Being identified

by...

Surendra Prasad Dhan

Advocate

CUTTACK

Advocate

9/6/2026

OFFICE OF THE ENGINEER -IN-CHIEF (CIVIL-CUM-ROADS), ODISHA,

NIRMAN SOUDHA, BHUBANESWAR,

No. 1148

/dated, Bhubaneswar the

12.01.26, 2025

File No: C-II-JSG- 221 /2025

ORDER

The Administrative Approval is hereby accorded for the work "Construction of Drain on Gumandera Jagannath Mandir to NH-49 via Kurmipada railway station from 0/430 km to 1/0066 km in the district of Jharsuguda under State Plan for the year 2025-26" at an estimated cost of Rs.3,10,24,000.00 (Rupees three crore ten lakh twenty four thousand) only as noted below:

<u>Sl No.</u>	<u>Description</u>	<u>Amount</u>
1	Road Proper	
i	Pipe laying- 390.60 m	Rs. 1,69,93,140.60
ii	Extension of Box Cell - 01 no.	Rs. 10,31,580.13
iii	Chamber - 18 nos.	Rs. 17,86,538.31
iv	RCC Drain - 225 m	Rs. 25,37,414.41
v	HPC - 02 nos.	Rs. 8,11,517.82
	Total	Rs. 2,31,60,191.27
2	Add Contingency @ 1%	Rs. 2,31,602.00
3	Add Quality control @ 1%	Rs. 2,31,602.00
4	Add Avenue Plantation @ 1%	Rs. 2,31,602.00
5	Add for CGST @9%	Rs. 20,84,417.00
6	Add for SGST @9%	Rs. 20,84,417.00
7	Add for Utility shifting etc.	Rs. 30,00,000.00
	Grand Total	Rs. 3,10,23,831.00
	Say,	Rs. 3,10,24,000.00

- 8 The charge will be debitable to D.No.07-5054-COL on Roads & Bridges-Programme Expenditure-State Sector Schemes- State Sector-04-DOR-337- Road Works-1219-Road works under RDP-37114- Public Works- 073- infrastructural Assets- voted for the year 2025-26 & D.No.07-5054-COL on Roads & Bridges-Programme Expenditure-State Sector Schemes- State Sector-04-DOR-789-SCP for SCs-1219-Road works under RDP-37114-Public Works-073- infrastructural Assets- voted for the year 2025-26 .
- 9 The expenditure inclusive of all centages should not be exceeded the allotment as well as the A.A. amount.
- 10 Technical Sanction shall be accorded by the competent authority prior to invitation of tender.
- 11 The drawings attached to the estimate should be ensured as per IRC specification & approval may be obtained from the competent authority before execution according to site conditions.
- 12 The Road Safety Audit should be ensured before, during and after execution of the work as per the IRC Specification.
- 13 The job no. allotted for this work is C-09

Engineer-in-Chief (Civil),
(Roads-I), Odisha

Copy to

- 1) Copy to the Financial Advisor-cum-Special Secretary to Government, Works Department, Odisha, Bhubaneswar for information.
- 2) Copy forwarded to the Finance Department/Deputy Accountant General, Puri for information.
- 3) Copy alongwith copy of estimate forwarded to Chief Construction Engineer, Northern (R&B) Circle, Sambalpur/ Superintending Engineer, Jharsuguda (R&B) Division, Jharsuguda for information and necessary action.
- 4) Copy forwarded to the S.O. Budget Branch / S.O. Communication-I/II Branch/ Letter of Credit Seat (Roads)/ S.O. Planning Branch/Guard File (5 copies) for information.

Executive Officer
Belpahar Municipality

Mail ID: - sepwdsbp@rediffmail.com

GOVERNMENT OF ODISHA
OFFICE OF THE CHIEF CONSTRUCTION ENGINEER,
NORTHERN (R&B) CIRCLE SAMBALPUR
e - Procurement
BID IDENTIFICATION No CCENC (R AND B) / 19/ 2025-26

No. 964 Dtd. 20-02-2026

1. The Chief Construction Engineer, Northern (R&B) Circle, Sambalpur on behalf of Governor of Odisha invites Percentage Rate bids in double cover system in **ONLINE MODE** for the construction of Road Works as detailed in the DTCN from the eligible class of contractors.
2. No of works= (07 Nos) (Road Works)
3. Tender Cost: Rs. 10,000/-
4. Class of contractor: "B" Class, "A" Class and "Special" Class
5. Date & Time of available in web site & receipt of Bids From 27.02.2026 to 17.00 Hours of 16.03.2026.
6. Date of opening of Technical Bid 17.03.2026 at 11.00 Hours.
7. The Bidders have to participate in ONLINE bidding only. Further details can be seen from the website www.tendersodisha.gov.in.
8. Any corrigendum / Addendum will be displayed in the website www.tendersodisha.gov.in.

Chief Construction Engineer
Northern (R&B) Circle, Sambalpur

Memo No: 965 Dtd. 20-02-2026

Copy forwarded to the Manager (Publication), I & P.R. Department, Odisha, Bhubaneswar with a request to get it published in two leading Oriya Daily and one of Local English Daily News Paper at an early date for wide circulation of the Tender call notice. Complimentary copy of the News Papers containing the Tender Call Notice may be sent to this office for reference and record.

Chief Construction Engineer
Northern (R&B) Circle, Sambalpur

Chandra Prakash
Executive Officer
Belpahar Municipality

Mail ID: - sepwdsbp@rediffmail.com

GOVERNMENT OF ODISHA
OFFICE OF THE CHIEF CONSTRUCTION ENGINEER,
NORTHERN (R&B) CIRCLE SAMBALPUR
e – Procurement
BID IDENTIFICATION No CCENC (R AND B) /19/ 2025-26

No. 964 Dtd. 20-02-2026

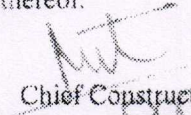
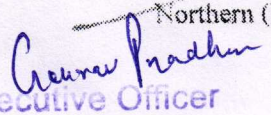
The Chief Construction Engineer, Northern (R&B) Circle, Sambalpur on behalf of Governor of Odisha invites **Percentage Rate** bids in double cover system for the construction of building works as detailed in the table, from the class of eligible contractors as mentioned in column-5 (five) registered with the State Governments and Contractors of equivalent Grades / Class Registered with Central Government / MES / Railways for execution of **ROAD Works**. The proof of registration from the appropriate authority shall be enclosed along with the Bid. If successful, the bidder who has not registered under state government has to register under the state PWD in appropriate class of eligibility before signing of the agreement.

The bidders may submit bid for the works

Sl. No	Name of the Work	Approximate value of work Rs in Lakhs	Period of Completion in Calendar months	Class of Contractor	Bid Security through online transfer	Cost of tender document through online transfer	Last date & time of online receipt of Bids
1	2	3	4	5	6	7	8
01	Improvement of Chowkipada towards Ekatali via Dipupada road (ODR) from 0/000 Km to 2/177 Km in the District of Jharsuguda under State Plan	438.96	06 (SIX) Calendar months	"A"	4,39,000.00	10,000.00	17.00 Hrs of 16.03.2026
02	Improvement such as widening & strengthening of Jamkani Chhak to Bagdihi road from 14/000 Km to 20/163 Km in the District of Jharsuguda under State Plan for the year 2025-26.	725.97	09 (NINE) Calendar months	"A" & "Special"	7,26,000.00	10,000.00	17.00 Hrs of 16.03.2026
03	Construction of Drain on Gumandera Jagannath Mandir to Nh-49 via Kurmipada Railway Station from Ch. 0/430 to 1/066 km in the District of Jharsuguda for the year 2025-26 under State Plan.	231.78	06 (Six) Calendar months	"B" & "A"	2,31,800.00	10,000.00	17.00 Hrs of 16.03.2026
04	Improvement of Kirmira to Sulei(via Bidmal, Jharmal,G. Panpali, Kadobahal, Deopan Chhak) road from 0/000 Km to 8/471 Km in the District of Jharsuguda under State Plan for the year 2025-26.	490.83	06 (SIX) Calendar months	"A"	4,90,900.00	10,000.00	17.00 Hrs of 16.03.2026
05	Improvement such as widening & strengthening of Odiapali to Thitheimal, Goudmal, Mundrajore RD road from 0/000 Km to 6/300 Km in the District of Jharsuguda under State Plan for the year 2025-26.	986.39	09 (NINE) Calendar months	"A" & "Special"	9,86,400.00	10,000.00	17.00 Hrs of 16.03.2026

06	Construction of RCC Major drain from Old Bus Stand to Jhanda Chowk from ch. 0-000 km to ch. 1-412 km Both side on Sambalpur-Jharsuguda-Rourkela Road Town Portion in the district of Jharsuguda for the year 2025-26	747.75	09 (Nine) Calendar months	"A" & "Special"	7,47,800.00	10,000.00	17.00 Hrs of 16.03.2026
07	Improvement such as widening & strengthening of road from Kundheigola to Baghbar via Koradposi, Jharaberani, Tungamal from 5/920 Km to 8/920 km in the district of Deogarh under State Plan for the year 2025-26 .	866.14	09 (Nine) Calendar months	"A" & "Special"	8,66,200.00	10,000.00	17.00 Hrs of 16.03.2026

- Bid documents consisting of plans, specifications, the schedule of quantities and the set of terms & Conditions of contract and other necessary Documents can be seen in the website www.tendersodisha.gov.in.
- The Bidders shall transfer online the Earnest money deposit / Bid Security of the amount specified for the works on the table column 6 above as part of its bid through a process as mentioned in DTCN.
- The Bid documents will be available in the website www.tendersodisha.gov.in from 27.02.2026 to 17.00 Hours of 16.03.2026.
- The Bidder must possess **Compatible Digital Signature Certificate (DSC)** of Class II or Class III.
- Bids shall be received only "On-line" on or before 17.00 Hours of 16.03.2026.
- Bids received "on-line" shall be opened at 11.00 Hours on dated 17.03.2026 in the office of the Chief Construction Engineer, Northern (R&B) Circle, Sambalpur, Odisha in the presence of bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging on to the site through their DSC. If the office happens to be closed on the stipulated date of opening of Bids as specified, the bids will be opened on the next working day at the same time and venue.
- The bidder shall transfer online the cost of bid documents for Rs. 10,000.00 as shown in column 7 above through a process as mentioned in DTCN.
- Other details can be seen in the bidding documents.
- Any bidder desirous to avail any facility as per certain circular/order of Government have to apply for the same in writing along with the bid document. Claim at the time of opening of tender or later will not be entertained.
- Checklist is to be duly filled in.
- If any of the intending bidders wish to withdraw from participation in the bid, He/She can freely withdraw from the participation before scheduled date and time of closure, failing which action as deemed fit as per rules will be taken against him/her.
- The authority will not be held responsible for any technical problem / failure of Network, Server during the schedule dates of online bidding.
- Any corrigendum / Addendum will be displayed in the website www.tendersodisha.gov.in only.
- The authority reserves right to cancel the bid without assigning any reason thereof.


 Chief Construction Engineer
 Northern (R&B) Circle, Sambalpur

 Executive Officer
 3 Belpahar Municipality

Copy to:-

1. Copy forwarded to the Manager (Publication), I & P.R. Department, Odisha, Bhubaneswar for information and necessary action.
2. Copy submitted to the Deputy Secretary to Government of Odisha, Department of information and Technology, Odisha, Bhubaneswar for information.
3. Copy submitted to the Engineer-in-Chief (Civil), Odisha, Nirman Soudh, Bhubaneswar / Chief Engineer, (Roads-I & II), Odisha / Chief Engineer (World Bank Project) / Engineer-in-Chief (Buildings), Odisha, BBSR / Chief Engineer (Buildings), Odisha, Bhubaneswar for favour of kind information and necessary action.
4. Copy submitted to the Chief Engineer, R.D.Q.P. / Chief Engineer, Rural Works-I / II / III, Chief Engineer, N.H. / M.D., O.B. & C.C. Ltd, Bhubaneswar/ E.I.C (e-procurement), State Procurement Cell, Odisha/ M.D, O.B & CC Ltd. Bhubaneswar for favour of kind information.
5. Copy to submitted to the Collector Sambalpur / Bargarh/ Jharsuguda / Deogarh / All Chief Construction Engineers under (R&B) / All Chief Construction Engineers, Rural Works, Sambalpur / All Chief Construction Engineer, National High Way, Sambalpur /All Chief Construction Engineer, M.I. Circle, Sambalpur/ All Chief Construction Engineer, RWSS, Sambalpur / All Superintending Engineer / All Executive Engineer under (R&B) Circle and N.H Circle for information and wide circulation.
6. Copy to the Superintending Engineer Jharsuguda / Deogarh (R&B) Division for information and necessary action. He is requested to ensure regarding timely publication of tender call notice in news paper. Further they are requested to attend this office along with the concern DAO on the date of opening of tender positively.
7. Copy to the Notice Board of C.C.E.N.C (R&B) Circle, Sambalpur

Chaman Foullkar
Executive Officer
Belpahar Municipality

**PROCEEDINGS OF THE TECHNICAL EVALUATION COMMITTEE MEETING HELD ON DT.
08.05.2026 FOR TENDER BID IDENTIFICATION NO. CCENC(R&B) /19/ 2025-26.**

Name of work: - Construction of Drain on Gumandera Jagannath Mandir to Nh-49 via Kurmipada Railway Station from Ch. 0/430 to 1/066 km in the District of Jharsuguda for the year 2025-26 under State Plan.

Members Present:-

1) Er. Hemant Naik	Chief Construction Engineer, Northern (R&B) Circle, Sambalpur.	Chairman
2) Er. S. Patel	Superintending Engineer, JSG (R&B) Division, Jharsuguda.	Member
3) Sri A.K Singh	Sr. Divisional Accounts Officer, JSG (R&B) Division, Jharsuguda.	Member
4) Er. R.P. Muduli	A.E.E, Estimator, JSG (R&B) Division, Jharsuguda.	Member
5) Er. Nabeen Bage	Executive Engineer, O/o the C.C.E.N.C., Sambalpur	Convener
6) Er. S. Sahu	Executive Engineer, O/o the C.C.E.N.C., Sambalpur	Member

The tender for the above work was received on Dtd. **23.03.2026** and opened on Dtd. **24.03.2026**

The Technical Bid (Cover-I) was opened and evaluated for following **02 (TWO)** bidders:-

Sl No	Name of the Contractor	Class of Contractor
1	Nitish Kumar Mishra	"B" Class Contractor
2	Sujeet Kumar	"A" Class Engineer Contractor

- The technical bids for the above **02 (TWO)** bidders were evaluated and placed before the technical committee comprising the members listed above on **Dtd. 08.05.2026**
- The technical bids of the following bidders are found to be non-responsive due to the reasons indicated below.
-

Sl No	Name of the Bidder	Reason of Non-Responsive of Technical Bid
1	Sujeet Kumar "A" Class Engineer Contractor	The bidder has failed to furnish minimum requirement of machineries and equipments as per Cl. 10 of the DTCN.

Therefore the above of **01 (One)** no bidder is not qualified for opening of their price bids (Cover- II).

- After detailed discussion, it is decided to cancel the tender as single valid bid in 1st time.

Sd/-
E.E
CCENC, SBP

Sd/-
E.E
CCENC, SBP

Sd/-
A.E.E, ESTR
JSG, (R&B) DIV

Sd/-
Sr. D.A.O
JSG, (R&B) DIV

Sd/-
S.E.
JSG, (R&B) DIV

Sd/-
Chief Construction Engineer
Northern (R&B) Circle, Sambalpur
Chairman

Chaman Pradhan
Executive Officer
Belpahar Municipality



E-mail ID-sepwdsbp@rediffmail.com

**OFFICE OF THE CHIEF CONSTRUCTION ENGINEER
NORTHERN (R&B) CIRCLE, SAMBALPUR**

CANCELLATION OF TENDER

Office Order No. 2170 Dtd. 08.05.2026

The tender for the work "Construction of Drain on Gumandera Jagannath Mandir to NH-49 via Kurmipada Railway Station from Ch. 0/430 to 1/066 km in the District of Jharsuguda for the year 2025-26 under State Plan" (Tender ID - 2026_EICCL_126934_1) invited vide Bid Identification No. CCENC(RANDB) /19/ 2025-26 is hereby cancelled due to due to Single Valid Bid for 1st time.

Sd/-

Chief Construction Engineer
Northern (R&B) Circle, Sambalpur

Copy to;

1. All Superintending Engineers under this circle for information and necessary action.
2. Copy to the Notice Board of C.C.E.N.C (R&B) Circle, Sambalpur.

Ganesh Prasad
Executive Officer
Belpahar Municipality

Mail ID: - sepwdsbp@rediffmail.com

GOVERNMENT OF ODISHA
OFFICE OF THE CHIEF CONSTRUCTION ENGINEER,
NORTHERN (R&B) CIRCLE SAMBALPUR
e - Procurement
BID IDENTIFICATION No CCENC (R AND B) / 01/ 2026-27

No. 2194 Dtd. 11-05-2026

1. The Chief Construction Engineer, Northern (R&B) Circle, Sambalpur on behalf of Governor of Odisha invites Percentage Rate bids in double cover system in ONLINE MODE for the construction of Road Works and Bridge works as detailed in the DICTN from the eligible class of contractors.
2. No of works= (05 Nos) (Road Works and Bridge works)
3. Tender Cost. Rs. 10,000/-
4. Class of contractor: "B" Class, "A" Class and "Special" Class
5. Date & Time of available in web site & receipt of Bids From 18.05.2026 to 17.00 Hours of 03.06.2026.
6. Date of opening of Technical Bid 04.06.2026 at 11.00 Hours.
7. The Bidders have to participate in ONLINE bidding only. Further details can be seen from the website www.tendersodisha.gov.in.
8. Any corrigendum / Addendum will be displayed in the website www.tendersodisha.gov.in.

Chief Construction Engineer
Northern (R&B) Circle, Sambalpur
11.5.26

Memo No. 2195 Dtd. 11-05-2026

Copy forwarded to the Manager (Publication), I & P.R. Department, Odisha, Bhubaneswar with a request to get it published in two leading Oriya Daily and one of Local English Daily News Paper at an early date for wide circulation of the Tender call notice. Complimentary copy of the News Papers containing the Tender Call Notice may be sent to this office for reference and record.

Chief Construction Engineer
Northern (R&B) Circle, Sambalpur
11.5.26

Gaurav Pradhan
Executive Officer
Belpahar Municipality

Mail ID: - sepwdsbp.a rediffmail.com

GOVERNMENT OF ODISHA
OFFICE OF THE CHIEF CONSTRUCTION ENGINEER,
NORTHERN (R&B) CIRCLE SAMBALPUR
e – Procurement
BID IDENTIFICATION No CCENC (R AND B) /01/ 2026-27

No. 2194 Dtd. 11-05-2026

The Chief Construction Engineer, Northern (R&B) Circle, Sambalpur on behalf of Governor of Odisha invites **Percentage Rate** bids in double cover system for the construction of building works as detailed in the table. from the class of eligible contractors as mentioned in column-5 (five) registered with the State Governments and Contractors of equivalent Grades / Class Registered with Central Government / MES / Railways for execution of **ROAD Works and Bridge works**. The proof of registration from the appropriate authority shall be enclosed along with the Bid. If successful, the bidder who has not registered under state government has to register under the state PWD in appropriate class of eligibility before signing of the agreement.

The bidders may submit bid for the works

Sl. No	Name of the Work	Approximate value of work Rs in Lakhs	Period of Completion in Calendar months	Class of Contractor	Bid Security through online transfer	Cost of tender document through online transfer	Last date & time of online receipt of Bids
1	2	3	4	5	6	7	8
01	Improvement of road from Souchalaya to Kira Satkama Ghat via Badubash from 0/000 Km to 3/810 Kmin the District of Sambalpur under State Plan for the year 2025-26.	308.16	04 (Four) Calendar months	"A"	3,08,200.00	10,000.00	17.00 Hrs of 03.06.2026
02	Improvement of Chowkipada towards Ekatali via Dipapada road (ODR) from 0/000 Km to 2/177 Km in the District of Jharsuguda under State Plan	438.96	06 (SIX) Calendar months	"A"	4,39,000.00	10,000.00	17.00 Hrs of 03.06.2026
03	Construction of Drain on Gumandera Jagannath Mandir to Nh-49 via Kurmipada Railway Station from Ch. 0/430 to 1/066 km in the District of Jharsuguda for the year 2025-26 under State Plan.	231.78	06 (Six) Calendar months	"B" & "A"	2,31,800.00	10,000.00	17.00 Hrs of 03.06.2026
04	Construction of H.L bridge over Jaunli nallah at 6/200km on Uparamunda-Mahakud-Sado upto Phulkusum road in the district of Sambalpur for the year 2026-27 under state plan	874.46	11 (Eleven) Calendar months	"A" & "SPECIAL"	8,74,500.00	10,000.00	17.00 Hrs of 03.06.2026
05	Construction of H.L Bridge over river 'Dhumakata Nallah' at 3/500km on Salhetikra to Bagdihi road in the district of Jharsuguda under NABARD Assistance RIDF-XXV	908.65	11 (Eleven) Calendar months	"A" & "SPECIAL"	9,08,700.00	10,000.00	17.00 Hrs of 03.06.2026

Channu Pradhan
Executive Officer
Belpahar Municipality

1. Bid documents consisting of plans, specifications, the schedule of quantities and the set of terms & Conditions of contract and other necessary Documents can be seen in the website www.tendersodisha.gov.in.
2. The Bidders shall transfer online the Earnest money deposit / Bid Security of the amount specified for the works on the table column 6 above as part of its bid through a process as mentioned in DTCN.
3. The Bid documents will be available in the website www.tendersodisha.gov.in from 18.05.2026 to 17.00 Hours of 03.06.2026.
4. The Bidder must possess **Compatible Digital Signature Certificate (DSC)** of Class II or Class III.
5. Bids shall be received only "**On-line**" on or before 17.00 Hours of 03.06.2026.
6. Bids received "on-line" shall be **opened at 11.00 Hours** on dated 04.06.2026 in the office of the Chief Construction Engineer, Northern (R&B) Circle, Sambalpur, Odisha in the presence of bidders who wish to attend. Bidders who participated in the bid can witness the opening of bids after logging on to the site through their DSC. If the office happens to be closed on the stipulated date of opening of Bids as specified, the bids will be opened on the next working day at the same time and venue.
7. The bidder shall transfer online the cost of bid documents for Rs. 10,000.00 as shown in column 7 above through a process as mentioned in DTCN.
8. Other details can be seen in the bidding documents.
9. Any bidder desirous to avail any facility as per certain circular/order of Government have to apply for the same in writing along with the bid document. Claim at the time of opening of tender or later will not be entertained.
10. Checklist is to be duly filled in.
11. If any of the intending bidders wish to withdraw from participation in the bid, He/She can freely **withdraw** from the participation before scheduled date and time of closure, failing which action as deemed fit as per rules will be taken against him/her.
12. The authority will not be held responsible for any technical problem / failure of Network, Server during the schedule dates of online bidding.
13. Any corrigendum / Addendum will be displayed in the website www.tendersodisha.gov.in only.
14. The authority reserves right to cancel the bid without assigning any reason thereof.

Chief Construction Engineer
Northern (R&B) Circle, Sambalpur

Copy to:-

1. Copy forwarded to the Manager (Publication), I & P.R. Department, Odisha, Bhubaneswar for information and necessary action.
2. Copy submitted to the Deputy Secretary to Government of Odisha, Department of information and Technology, Odisha, Bhubaneswar for information.
3. Copy submitted to the Engineer-in-Chief (Civil), Odisha, Nirman South, Bhubaneswar / Chief Engineer, (Roads-I & II), Odisha / Chief Engineer (World Bank Project) / Engineer-in-Chief (Buildings), Odisha, BBSR / Chief Engineer (Buildings), Odisha, Bhubaneswar for favour of kind information and necessary action.
4. Copy submitted to the Chief Engineer, R.D.Q.P. / Chief Engineer, Rural Works-I / II / III, Chief Engineer, N.H. / M.D., O.B. & C.C. Ltd, Bhubaneswar/ E.I.C (e-procurement), State Procurement Cell, Odisha/ M.D. O.B & CC Ltd, Bhubaneswar for favour of kind information.

Executive Officer
Belpahar Municipality

5. Copy to submitted to the Collector Sambalpur / Bargarh/ Jharsuguda / Deogarh / All Chief Construction Engineers under (R&B) / All Chief Construction Engineers, Rural Works, Sambalpur / All Chief Construction Engineer, National High Way, Sambalpur / All Chief Construction Engineer, M.I. Circle, Sambalpur / All Chief Construction Engineer, RWSS, Sambalpur / All Superintending Engineer / All Executive Engineer under (R&B) Circle and N.H. Circle for information and wide circulation.

6. Copy to the Superintending Engineer Jharsuguda / Deogarh (R&B) Division for information and necessary action. He is requested to ensure regarding timely publication of tender call notice in news paper. Further they are requested to attend this office along with the concern DAO on the date of opening of tender positively.

7. Copy to the Notice Board of C.C.E.N.C (R&B) Circle, Sambalpur

Chandra Prakash
Executive Officer
Belpahar Municipality